GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 2212

ANSWERED ON 29/07/2022

MULTI MODAL PORTS

2212. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government is planning to develop multi-modal ports in the country, if so, the details thereof;
- (b) whether the Government has identified any place(s) in the State of Andhra Pradesh for developing such multi modal ports, if so, the details thereof; and
- (c) the quantum of funds earmarked/released so far for these ports?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) Ports are multimodal in nature as they act as an interface for the transfer of goods between various modes of transport like sea, rail, road, inland water transport, pipeline etc. Government of India has accorded in-principle approval for development of Major Port at Vadhavan in Maharashtra by a Special Purpose Vehicle (SPV) incorporated under Companies Act, 2013 with Jawaharlal Nehru Port as lead partner.
- (b) The Government of Andhra Pradesh has identified four greenfield locations along the coast of the state to develop Ports at Ramayapatnam, Bhavanapadu, Machilipatnam and Kakinada SEZ which are all multimodal in nature.
- (c) The details of funds sanctioned and released by Government of Andhra Pradesh w.r.t to the construction of these ports is as under:

Port	Sanctioned Amount (INR in crores)	Released Amount (INR in crores)
Ramayapatnam Port	3736.14	135.38
Bhavanapadu Port	4362.00	36.05
Machilipatnam Port	5156.00	8.87
